

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 8 (ND)/2009



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Pawan Tiwari	Partner		
2.	M/s. Ganga Sheethagarh Pvt. & Ors.			

Order dated 21.09.2016

CP No. 8(ND)/2009 Sh. Pawan Tiwari & Ors. Vs. M/s
Ganga Sheethagarh Pvt. & Ors.

C.A. No. 92/2014 is disposed off by separate orders.
Main petition C.P. No. 8 of 2009 is posted for final hearing
on 04.10.2016.

List the matter on 04.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 21.09.2016